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Title: The Minister of Panchayati Raj, Minister of Youth Affairs & Sports and Minister of Development of North Eastern Region laid the statement regarding status of implementation of the recommendations contained in 127th Report of the Standing Committee on Home Affairs on Demands for Grants (2007-08) pertaining to the Ministry of Development of North Eastern Region.

THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): Sir, I beg to lay on the Table a statement on the status for the implementation of recommendations contained in the 127th Report of the Department related Parliamentary Standing Committee on Home Affairs pertaining to consideration of Demands for Grants (2007-08) of the Ministry of Development of North Eastern Region in pursuance of direction 73A of the Hon'ble Speaker, Lok Sabha.

2. The Standing Committee on Home Affairs (dealing with Ministry of Development of North Eastern) examined the demands for grants of the Ministry of Development of North Eastern Region for the year 2007-08 and presented their 127th Report *in* this regard on 8/5/07.

3 Action Taken Statements on the recommendations/observations contained in the report of the Committee had been sent to the Standing Committee on Home Affairs on 7/8/07.

4. There are 21 recommendations made by the Committee in the said report, where action is called for on the part of the Government, These recommendations mainly pertain to utilization of funds available under Non-Lapsable Central Pool of Resources (NICPR) for implementation of

* Laid on the Table and also placed in Library, See No. LT 7429/2007

developmental projects, review of exemption granted to certain Ministries from making contribution to NLCPR Corpus, allocation of additional funds to NEC and review of its ongoing projects. Initiation of innovative projects under the scheme of Advocacy and Publicity and Capacity Building and early commencement of the training course for pilots and Airhostesses, restoration of 10% loan component in the budget of the

Ministry for release of assistance to State Governments for implementing externally aided projects, , strengthening of the NERAMAC, transferring of Hill Area development and border area development programme to the concerned Ministries, promotion of tourism in the NER by projecting it as a safe destination, according priority and special, impetus to *the* civil aviation activities in the NER by upgrading the existing airports in the NER., early implementation of the project for setting *up* airport at Teju and setting up of Pilot Institute at Lilabari, setting up of a ropeway at Tawang, promotion of Industrial and agricultural sectors, finalization of "Vision Document-2020" by incorporating in it the establishment of national level sports schools, an institute like National Institute of Fashion Technology and setting up more medical colleges In the region for expanding the infrastructure health base for providing proper health facilities *in* the region and promotion of trade etc.

5 The status of implementation of the various recommendations

made by the Committee is indicated in the Annexure to my Statement which is laid on the Table of the House. I 'would not

like to take the valuable time of the House to read out all the contents of this Annexure. *I would request that this may be considered as read.*

MR. SPEAKER: Let me get a notice on this issue I will consider. Why do you say that I am anti-Orissa? Please do it in a proper manner. यहां से बोलकर क्या होगा? प्लीज़ इनको समझाइए। I will call you. I am really sorry about it.

...(Interruptions)[\[R20\]](#)

MR. SPEAKER: The House stands adjourned till 12.30 p.m.

12.10 hrs.

*The Lok Sabha then adjourned till thirty minutes past
Twelve [\[MSOffice21\]](#) of the Clock.*

12.30 hrs.

(The Lok Sabha reassembled at Thirty Minutes past Twelve of the Clock)

(Mr. Speaker in the Chair)